

ITEM NO.20

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 19204/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 27962/2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

PETITIONER(S)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
UNDER COMPANIES ACT, 1956 & ANR.

RESPONDENT(S)

(IA No. 38756/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129480/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 142887/2018 - CLARIFICATION/DIRECTION
IA No. 39147/2021 - EXEMPTION FROM FILING O.T.
IA No. 140770/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 47401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 142894/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 59921/2022 - STAY APPLICATION)

WITH

SLP(C) No. 20011/2018 (XI)
(FOR CLARIFICATION/DIRECTION ON IA 129459/2020
IA No. 129459/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19796/2018 (XI)
(Only FOR CLARIFICATION/DIRECTION ON IA 85553/2019 FOR PERMISSION
TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 185556/2019 FOR
EXEMPTION FROM FILING O.T. ON IA 185557/2019 FOR APPLICATION FOR
TAGGING/DETAGGING ON IA 56665/2021 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 56672/2021 FOR EXEMPTION FROM FILING O.T.
ON IA 56674/2021
IA No. 56665/2021 - APPLICATION FOR TAGGING/DETAGGING
IA No. 56672/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 85553/2019 - CLARIFICATION/DIRECTION
IA No. 56674/2021 - EXEMPTION FROM FILING O.T.
IA No. 185557/2019 - EXEMPTION FROM FILING O.T.
IA No. 185556/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20711/2018 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 150217/2018
FOR CLARIFICATION/DIRECTION ON IA 129497/2020)

IA No. 129497/2020 - CLARIFICATION/DIRECTION
 IA No. 150217/2018 - EXEMPTION FROM FILING O.T.)
 SLP(C) No. 19602/2018 (XI)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 44749/2020
 FOR CLARIFICATION/DIRECTION ON IA 129503/2020
 FOR EARLY HEARING APPLICATION ON IA 9445/2022
 FOR CLARIFICATION/DIRECTION ON IA 10840/2022
 IA No. 44749/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 10840/2022 - CLARIFICATION/DIRECTION
 IA No. 129503/2020 - CLARIFICATION/DIRECTION
 IA No. 9445/2022 - EARLY HEARING APPLICATION)

SLP(C) No. 19401/2018 (XI)
 FOR CLARIFICATION/DIRECTION ON IA 129493/2020
 IA No. 129493/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19763/2018 (XI)
 (FOR CLARIFICATION/DIRECTION ON IA 129482/2020
 IA No. 129482/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19822/2018 (XI)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 186495/2019
 FOR CLARIFICATION/DIRECTION ON IA 129501/2020
 IA No. 186495/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 129501/2020 - CLARIFICATION/DIRECTION)

Date : 10-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
 HON'BLE MRS. JUSTICE B.V. NAGARATHNA
 HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Ardhendumauli Kumar Prasad, AOR

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For Respondent(s) Mr. Shekhar Prit Jha, AOR

Ms. Preeti Kumari, Adv.
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 Ms. Nirmala Singh, Adv.
 Mr. Arvind Datar, Sr. Adv.
 Mr. Siddharth Bhatnagar, Sr. Adv.
 Ms. Nandini Gore, Adv.
 Ms. Sonia Nigam, Adv.
 Ms. Ramya Khanna, Adv.

Mr. Karanveer Singh Anand, Adv.
 Mr. Yashwant Gaggar, Adv.
 Mr. Nadeem Afroz, Adv.
 Mr. Aditya Sidhra, Adv.
 Ms. Prachita Kar, Adv.
 M/S. Karanjawala & Co., AOR

Ms. Manu Nair, Adv.
 Mr. Shantanu Tyagi, Adv.
 Mr. S. S. Shroff, AOR

Mr. Nishit Agrawal, AOR
 Ms. Kanishka Mittal, Adv.
 Ms. Vanya Agrawal, Adv.

M/S. Unuc Legal Llp, AOR

Ms. Vanita Bhargava, Adv.
 Mr. Ajay Bhargava, Adv.
 Mr. Shantanu Chaturvedi, Adv.
 Ms. Prerna Singh, Adv.
 For M/S. Khaitan & Co., AOR

UPON hearing the counsel the Court made the following
 O R D E R

Since these matters heard at some length by the Bench consisting His Lordship and Hon'ble Mr. Justice Hrishikesh Roy, we think it is appropriate that the matters should be heard by the same Bench.

List the matters on a non-miscellaneous day in the third week of February, 2023 after obtaining order(s) from Hon'ble the Chief Justice of India.

(JAGDISH KUMAR)
 COURT MASTER (SH)

(RENU KAPOOR)
 ASSISTANT REGISTRAR